

National Company Law Tribunal

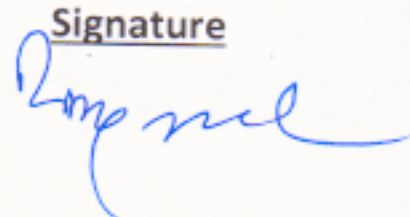
Allahabad Bench

CP NO. 37/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: Jaiprakash Associates Ltd

SECTION OF THE COMPANIES ACT: 74(2) of the companies act of 2013

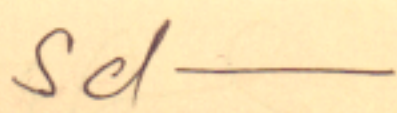
| <u>Sl. NO.</u> | <u>Name</u>  | <u>Designation</u> | <u>Representation</u> | <u>Signature</u>  |
|----------------|--------------|--------------------|-----------------------|---|
| <u>1.</u>      | R.P. Agarwal | Adv.               | Petitioner            |  |
| <u>2.</u>      |              |                    |                       |   |

C.P. No. 37/ALD/2017

Sh. R.P. Agarwal, Advocate for the petitioner company. The case is fixed for the pronouncement of order. Order in detail is dictated separately. The present petition filed U/s 74(2) of the Companies Act, 2013 is allowed in terms of and with further directions. The petition is stands disposed of, no order as to cost.

Date: 23/10/2017

Typed by  
P.K.Jyoti

  
H.P. Chaturvedi, Member(Judicial)